

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 191 OF 2017 &
IA NO. 990 OF 2018**

Dated: 27th August, 2018

In the matter of :

Meghalaya Power Transmission Corporation Ltd. ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018**.

Court Master

Vg